(iv) Allocate Ministry-wise expert PSUs for handholding and support in implementation of RTS projects in various Ministries/Departments.

(v) Suryamitra programme is being implemented for creation of a qualified technical workforce.

(vi) Initiated DG S&D rate contract for solar rooftop systems.

(vii) Creation of SPIN-an online platform for expediting project approval, report submission and monitoring progress of implementation of RTS projects.

(viii) Initiated Geo-tagging of RTS project, in co-ordination with ISRO, for traceability and transparency.

(ix) Facilitated availability of concessional loans from World Bank and Asian Development Bank (ADB) to SBI and PNB respectively, for disbursal of loans to industrial and commercial sectors, where CFA/incentive is not being provided by the Ministry.

Status of solar power generation plants in Karnataka

1068. SHRI SYED NASIR HUSSAIN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has set a target of 100 GW of solar power generation capacity by 2022, if so, the details thereof, State/UT-wise;

(b) the details of new plants that are going to be set up;

(c) the details of all efforts made by Government to encourage the States for using solar energy;

(d) whether Government has considered generation of electricity through solar medium in the vast desert area of the country, if so, the details thereof; and

(e) the current status of setting up of solar power generation plants in Karnataka, the details thereof along with the funds provided for the same?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) Yes, Sir. The Government has set a target of installing 100 GW of solar power generation capacity by 2022. The State/UT-wise targets have not been fixed.

(b) Letters of Intent (LoIs) have been issued for projects of around 13,000 MW capacity. These projects are under various stages of commissioning. The details are given in the Statement (*See* below).

(c) The Government has taken various steps to encourage the States for using solar energy in the country. These *inter alia*, include the following:—

(i) Announcement of a target of installing 100 GW of solar energy capacity by March, 2022;

(ii) Declaration of trajectory for Renewable Purchase Obligation (RPO) upto the year 2021-22;

(iii) Fiscal and financial incentives such as Capital Subsidy, Viability Gap Funding (VGF), accelerated depreciation benefits etc.;

(iv) Permitting 100% Foreign Direct Investment (FDI) under the automatic route in renewable energy sector;

(v) Issued guidelines for procurement of solar power through tariff based competitive bidding process;

(vi) Waiving of Inter-State Transmission System Charges and losses for inter-State sale of solar power for projects to be commissioned upto March, 2022;

(vii) Raising funds from bilateral and multilateral finance and development institutions;

(viii) Implementation of Green Energy Corridor project to facilitate integration of large scale renewable generation capacity addition.

(d) Yes, Sir. 6 Solar Parks for generating capacity of 4331 MW have been sanctioned in the vast desert areas of Rajasthan as detailed under:—

Sl. No.	Location of Solar Park	Capacity (MW)
1.	Bhadla Phase-II Solar Park, Jodhpur	680
2.	Bhadla III Solar Park, Jodhpur	1000
3.	Bhadla IV Solar Park, Jodhpur	500
4.	Phalodi-Pokaran Solar Park	750
5.	Fatehgarh Phase 1B Solar Park, Jaisalmer	421
6.	Nokh Solar Park, Jaisalmer	980
	TOTAL	4331

(e) So far a total capacity of 5329 MW solar power has been commissioned in the State of Karnataka. One solar park of 2000 MW capacity has been sanctioned in the State of Karnataka for which ₹ 259.80 crore have been released so far. A capacity of 650 MW has already commissioned in this park and for balance 1350 MW, Solar Park Developers have been selected through bidding.

Statement

Details of Solar Power Projects for which LoIs have been issued

Sl. No.	Organization/ States	Scheme	State	Project Location	Balance Capacity available for commissioning (MW)
1	2	3	4	5	6
1.	SECI	VGF Scheme/ SBD (3900 MW)	MH	Non Solar park	100
			Karnataka	Non Solar park	40
			MH	Non Solar Park	60
			Rajasthan	Bhadla Phase-III Solar Park	500
			Rajasthan	Bhadla Phase-IV Solar Park	250
			Karnataka	Pavagada Solar Park	200
			Anywhere	Anywhere (ISTS)	2000
			Andhra Pradesh	Kadapa Solar Park	750
2.	Other CPSUs	287	Many States	Many States	287
3.	NTPC	Developer mode (1000 MW)	AP	Kadapa Solar Park	250
			Andhra Pradesh	Ananthapuramu Solar Park	750
4.	Punjab	State Scheme (7807 MW)	Punjab		100
6.	Madhya Pradesh		M.P.	Rewa Solar Park	420
7.	Haryana		Haryana	Anywhere in State	165
8.	Uttar Pradesh		U.P.	Anywhere in State	75

1	2	3	4	5	6
9.	Andhra Pradesh		A.P.	Ananthapuramu-II Solar Park	250
11.	Karnataka		Karnataka	Anywhere in State	640
12.	Karnataka		Karnataka	Pavagada Solar Park	550
13.	Tamil Nadu		T.N.	Anywhere in State	1345
14.	Maharashtra		Maharashtra	Anywhere in State	200
15.	Maharashtra		Maharashtra	Anywhere in State	150
16.	Maharashtra		Maharashtra	Anywhere in State	50
17.	Gujarat		Gujarat	Anywhere in State	345
18.	West Bengal		W.B.		5
19.	Karnataka		Karnataka	Pavagada Solar Park	500
20.	Maharashtra		MH	Anywhere in State	235
21.	Maharashtra		MH	Anywhere in State	1000
22.	Maharashtra		MH	Anywhere in State	200
23.	Maharashtra		MH	Anywhere in State	102
24.	Karnataka		KA(SP)	SP	150
25.	Karnataka		Karnataka	NSP	100
26.	Karnataka		Karnataka	NSP	100
27.	Odisha		Odisha	Anywhere in State	75
28.	UP		U.P.	Anywhere in State	500
29.	UP		U.P.	Anywhere in State	550
	TOTAL				12994

Installed capacity of various renewable modes of energy

1069. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the present installed capacity of various types of renewable energy in the country;